

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4014  
ANSWERED ON:22.08.2003  
FDI PROPOSALS FROM CHINA  
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Foreign Investment Promotion Board has received number of proposals from China to invest in India;
- (b) if so, the details thereof;
- (c) whether all the proposals have been cleared by the Government;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI ANANDRAO V. ADSUL)

(a) to (e) : Consideration of FDI proposals is an ongoing process. Proposals are considered based on their merits and the extant FDI policy including sectoral guidelines. Details of the approvals are published in the monthly `SIA Newsletter` brought out by Department of Industrial Policy & Promotion which is widely circulated to various establishments, including the Parliament Library. The information is also posted on Website (<http://finmin.nic.in>).